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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT : HYDERABAD

O.A. No.157/91

Date of order: 15.2.1991

Between

A. Sudhakar

.. Applicant

Vs.

1. The Dy. Director,  
Staff Selection Commission,  
EVK Sampath Building, II Floor,  
College Road,  
MADRAS.

2. The Regional Director(SR),  
Staff Selection Commission,  
EVK Sampath Buildings,  
College Road,  
MADRAS.

.. Respondents

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Appearance

For the Applicant : Mr.T. Suryakaran Reddy, Advocate

For the Respondents : Mr.Naram Bhaskar Rao, Addl.  
C.G.S.C.,

..

CORAM

THE HON'BLE SHRI J. NARASIMHA MURTHY, MEMBER (JUDICIAL)

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(Interim Order passed by Hon'ble Shri J.Narasimha Murthy)  
Member (Judicial)

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The petitioner has filed this petition to direct the respondents to receive the application of the applicant for Jr.Accountant/Auditors/U.D.C examinations, 1990 conducted by the Staff Selection Commission, Madras and consequently permit him to sit for the said examinations scheduled to be held on 3.3.91 by duly issuing Hall Ticket suspending the operation of the impugned memorandum dt.4.2.91 issued by the first respondent. Heard the counsel for the petitioner Sri Suryakaran Reddy, and Shri N.Bhaskara Rao, Addl.Standing Counsel for the respondents and it is represented by the petitioner that he sent the application under "Certificate of Posting" on 27.12.90 presuming that it may reach the respondents before 31.12.90. He also submitted all the material that were required. But the application and the concerned certificates were returned to him stating that they received the same after the last date of receipt of the application and since the examinations are going to be held on 3.3.91, he required the above directions.

I direct the respondents to receive the application of the petitioner and allow him to sit for the examination

  
(Contd....)

that is going to be held on 3.3.1991 provided he completes all the formalities in the application.

*M.S*  
15-2-91

(J. NARASIMHA MURTHY)  
MEMBER(JUDL.)

Mvs.

To

*Despatched to Mr. Suryakaran Reddy  
for D.Y. Registrar (T)  
15/2/91*

1. The Deputy Director, Staff Selection Commission, EVK Sampath Building, IIInd Fl&or, College Road, M A D R A S.
2. The Regional Director (SR), Staff Selection Commission, EVK Sampath Buildings, College Road, MADRAS.
3. One Copy to Mr.T. Suryakaran Reddy, Advocate, H. No.16-11-741/D/57, Moosarambagh, Hyderabad-36.
5. One Copy to Mr. Naram Bhaskara Rao, Addl. CGSO, CAT., HYD.
6. One Spare Copy.

VGB.

*Vogent*

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CHECKED BY  
TYPED BY *NAB*

APPROVED BY  
COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR. B. N. JAYASIMHA : V.C.

AND

THE HON'BLE MR. D. SURYA RAO : M(J)

AND

THE HON'BLE MR. J. NARASIMHA MURTY : M(J)

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

Dated: 15-2-1991.

ORDER / JUDGMENT

M.A./R.A. /C.A. NO.

in

T.A. No.

W.P. No.

O.A. No. 152/91

Admitted and Interim directions  
issued.

Allowed

Disposed of with *Central Administrative Tribunal*

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered/Rejected.

No order as to costs.

